

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 08.06.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD.20 /79/2026	WP (C) 441 OF 2025	SHRI. SANTEMAN MAWNAI & ORS -VS- THE DORBAR SHNONG, LAD PNAR THYMMAI & ORS	MR. K. V. KHARLYNGDOH MS. D. BYNNUD	MR. D. THABAH MS. O.A.I BANG MRS. N.G. SHYLLA MR. J. N. RYNJAH MS.M.MYRCHIANG	DR. D. MAWLONG	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 13.06.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD-2.0/77/2026	WP (C) No. 293 of 2025	SMTI. NAJMINA BEGUM & ORS -VS- STATE OF MEGHALAYA & ORS	MS. E. PAJUH	MS. Z. E. NONGKYNRIH MR. A. H. KHARWANLANG MS. E. B. PASSAH	DR. M. KHARSHIING	2:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM